

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:7263
ANSWERED ON:21.05.2012
POWER FROM SEZS
Patel Shri Bal Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government in its attempt for greening its rapid industrialisation plan has made it mandatory for all Special Economic Zones (SEZs) to power atleast a quarter of their lighting needs with solar energy;
- (b) if so, the details thereof alongwith the number of SEZs which are following the guidelines in this regard;
- (c) whether the Government has also laid down that atleast half of the lighting requirements for bill boards in and around the SEZs to be powered from the solar energy;
- (d) if so, the amount of electricity likely to be saved by these SEZs; and
- (e) whether the electricity thus saved would be diverted for agricultural activities in and around these SEZs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): Guidelines have been issued in October, 2010 regarding energy conservation in Special Economic Zones (SEZs). The details of these guidelines are available on the website: www.sezindia.nic.in